

Statement showing the numbers of cases of institution, disposal and pendency of Civil And Criminal Cases of the the Principal Seat and its Outlying Benches of the Gauhati High Court and Subordinate Courts as on 31st December 2007.

Till December, 2007

	CIVIL CASES				CRIMINAL CASES				Total Pendency of Civil and Criminal Cases as on 31.12.2007
	Opening Balance as on 1.1.2007	Institution from 1.1.2007 to 31.12.2007	Disposal from 1.1.2007 to 31.1.2007	Pendency as on 31.12.2007	Opening Balance as on 1.1.2007	Institution from 1.1.2006 to 31.12.2007	Disposal from 1.1.2007 to 31.1.2007	Pendency as on 31.12.2007	
HIGH COURT									
Principal Seat (At Guwahati)	35679	15218	14129	36768	5748	6896	6528	6116	42884
Subordinate Courts of Assam	61940	38398	28487	71851	124040	164255	141659	146636	218487
Kohima Bench	710	710	604	816	32	49	64	17	833
Subordinate Courts of Nagaland	1181	1104	486	1799	2568	2695	1697	3566	5365
Shillong Bench	1676	969	1191	1454	54	173	144	83	1537
Subordinate Courts of Meghalaya	4023	1267	1387	3903	6820	3111	3124	6807	10710
Imphal Bench	8715	2433	2657	8491	87	129	73	143	8634
Agartala Bench	4533	2302	2267	4568	1006	777	707	1076	5644
Subordinate Courts of Tripura	6488	5603	5945	6146	26357	54975	50775	30557	36703
Aizawal Bench	434	353	489	298	29	16	32	13	311
Itanagar Bench	399	797	753	443	35	180	170	45	488